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**CENTRAL ADMINISTRATIVE TRIBUNAL**

Principal Bench, New Delhi

C.P.No.52/97 in  
M.A.No.490/97  
O.A.No.1890/90

New Delhi, this 2nd day of April, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)  
Hon'ble Shri R.K.Ahooja, Member (A)

Shri K.L.Vig  
s/o Late Shri Jai Gopal Vig  
r/o H.No.11255/18, Dori Wallan  
Karol Bagh  
New Delhi - 110 005.  
Address for service of notice  
c/o Shri Ram Dass Nadar  
Advocate  
20/30, Moti Nagar  
New Delhi - 15. .... Petitioner

(Applicant in person)

Vs.

Shri P.P.Chauhan  
Chief Secretary  
Govt. of NCT of Delhi  
Delhi - 5  
Alipur Road(Shyam Nath Marg)  
Delhi. .... Respondents

(By Shri Mukhesh Verma, Departmental Representative  
on behalf of the respondents)

O R D E R(Oral)

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)

This is a CP proceedings. We have perused the orders  
and we are satisfied with the substantial compliance of our  
orders, hence there is no contempt. The Petitioner is at  
liberty to assail the orders passed herein in appropriate  
forum in case any further grievance survives. With these  
observations, the Contempt Petition is disposed of and notice  
discharged.

*DR*  
(R.K.AHOOJA)  
MEMBER(A)

*DR*  
(DR. JOSE P. VERGHESE)  
VICE - CHAIRMAN(J)

/rao/